

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

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NGT/PB/29-FP/Admn./2011 | 549

19<sup>th</sup> July, 2018

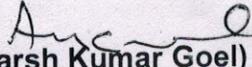
ORDER

In exercise of powers conferred on the Chairperson of the National Green Tribunal vide Section 13 of the National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 and MoEF Order No. 17(15)2012-PL/NGT dated 29.06.2012 and in exercise of such Financial powers 2012 it is directed that;

- I. The Ld. Registrar General of the Principal Bench is hereby delegated the financial power of sanctioning the expenditure of Rs. 50,000/- without prior approval of the Finance Committee and Hon'ble Chairperson.
- II. The Ld. Registrar General of the Principal Bench is hereby delegated the financial power of sanctioning the expenditure upto Rs. 1,00,000/- with prior approval of the Finance Committee.
- III. The Ld. Registrar General of the Principal Bench is hereby delegated the financial power of sanctioning the expenditure of Rs. 1,00,000/- and above with prior approval of the Finance Committee and the Hon'ble Chairperson.
- IV. The Ld. Registrars of the Zonal Benches are hereby delegated the financial power of sanctioning the expenditure of Rs. 25,000/- without prior approval of the Finance Committee.
- V. The Ld. Registrars of the Zonal Benches are hereby delegated the financial power of sanctioning the expenditure of Rs. 50,000/- with prior approval of the Zonal Finance Committee as and when constituted. Cases above Rs. 50,000/- shall be referred to the Principal Bench for approval/sanction.

The above delegation of financial powers is subject to the condition that the delegatee while exercising such delegated power, continue to act under the direction, control and supervision of the Chairperson.



  
(Justice Adarsh Kumar Goel)  
Chairperson

Copy to:

1. The Director (IFD), MoEF, New Delhi
2. Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D.-110003
3. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi-110001
4. Director(PL), MoEF & CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi-110003
5. Principal Director of Audit, Scientific Department, AGCR Building, I.P. Estate, New Delhi
6. PPS to Hon'ble Chairperson
7. PA to Hon'ble Members at NGT PB
8. P.A. to Ld. Registrar General
9. Ld. Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
10. In-charge, All Sections of NGT(PB)
11. Concerned file (Delegation of Financial Powers)
12. Website of NGT/Notice Board of NGT.
13. Sanction Order Guard File.
14. Personal File.



(Justice Anand Kumar) Chairperson